

**IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES "B", BANGALORE**

Before Shri George George K, JM & Shri B.R.Baskaran, AM

ITA No.2154/Bang/2017 : Asst.Year 2009-2010

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| M/s.Honeywell Technology Solutions Private Limited Survey No.96 & 97, Boganahalli Village and Survey No.72/2 & 72/5, Doddakanahalli Village Varthu Hobli, Bengalur East Taluk, Bangalore - 560 103. PAN : AAACH4151J. | v. | The Asst.Commissioner of Income-tax, Circle 3(1)(2) Bangalore. |
| (Appellant) | | (Respondent) |

Appellant by : Sri.Sumeet Kumar, CA
Respondent by : Sri.K.V.Arvind, Standing Counsel

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| Date of Hearing : 09.08.2021 | Date of Pronouncement : 09.08.2021 |
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ORDER

Per B.R.Baskaran, AM :

This appeal at the instance of the assessee is directed against CIT(A)'s order dated 08.09.2017. The relevant assessment year is 2009-2010.

2. At the time of hearing before us, the learned Counsel for the assessee vide letter dated 20th July, 2021 submitted that the assessee has already settled the issues involved in this appeal, under VSV Scheme. Hence he prayed that the appeal may be dismissed as withdrawn. Accordingly, we dismiss the appeal filed by the assessee as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced on this 09th day of August, 2021.

Sd/-
(George George K)
JUDICIAL MEMBER

Sd/-
(B.R.Baskaran)
ACCOUNTANT MEMBER

Bangalore; Dated : 09th August, 2021.
Devadas G*

Copy to :

1. The Appellant.
2. The Respondent.
3. The CIT(A)-3, Bangalore
4. The Pr.CIT-3, Bangalore.
5. The DR, ITAT, Bengaluru.
6. Guard File.

Asst.Registrar/ITAT, Bangalore